

By e-mail

THE GAUHATI HIGH COURT AT GUWAHATI
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NO.HC.VII-08/2017/ 2533 /A

From :- Smti. K. Newar,
Joint Registrar (Vigilance),
Gauhati High Court,
Guwahati.

To, ✓ Shri Utpal Prasad,
District & Sessions Judge
Karimganj.

Dated Guwahati, the 3rd May, 2018.

Sub:- **Restricted holiday and casual leave and station leave permission.**

Ref:- Your letters No. JKD/P/2018/1366 and No. JKD/P/2018/1367 dated 26.04.2018.

Sir,

With reference to the above, I am directed to inform you that, your prayer for station leave permission with the official allotted vehicle from the morning to the evening of 28.04.2018 to participate in the Zonal Conference on the Effective Implementation of various Child Protection Laws in Assam has been granted/~~rejected~~. Further, you have been granted/~~rejected~~ Restricted holiday on 02.05.2018 and casual Leave for 3 (three) days from 03.05.2018 to 05.05.2018 along with station leave permission with the official allotted vehicle, at your own cost, from the morning of 29.04.2018 till the evening of 06.05.2018.

Yours faithfully,


JOINT REGISTRAR (VIGILANCE)

